

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 1676-2017 (O&M)

Som Raj

Versus

Ram Mehar Sharma

To,

Respondent No. 1:-

Ram Mehar Sharma son of Sh. Chand Sharma, resident of Street No. 5, Kishore
Nagar, Ludhiana

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this Court on 02.05.2019 personally or through some one authorized by law to act for him or an Advocate of this Court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 31st day of January, 2019.

Ramjeets
Superintendent Gr. I (Civil-II)

Punjab and Haryana High Court

-Chandigarh

